



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
UTTAR PRADESH POLLUTION CONTROL BOARD

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Dated 20/1/23

Ref. No. 197099 /C-6/Gen-708/O.A. 584/2022/

To,

The Registrar General,  
Hon'ble, National Green Tribunal,  
Principal Bench,  
Faridkot House, Copernicus Marg,  
New Delhi- 110001

**Sub: Regarding submission Joint Committee Report in compliance of the order dated 16.03.2023 in OA no. 584/2022, In the matter of Durga Prasad Yadav Vs. State of UP & Ors.**

Sir,

Kindly refer the subject mentioned above. In compliance of the order dated 16.03.2023 in OA no. 584/2022, In the matter of Durga Prasad Yadav Vs. State of UP & Ors., The Joint Committee Report is enclosed herewith for your kind perusal and further necessary action.

Enclosures: As above

Sincerely Yours,

  
(R.K. Singh)  
Chief Environment Officer  
(Circle-6)

Copy to: Following for information and further necessary action.

Shri Pradeep Misra Advocate, Supreme Court, B-235, Sector-XIX, Noida, District-GB Nagar, 201301.

  
Chief Environment Officer  
(Circle-6)



**Inspection Report of Joint Committee in compliance of order dated- 16.03.2023 constituted by Hon'ble NGT in the matter of O.A. No.- 584/2022 Durga Prasad Yadav & Ors. Vs. State of Uttar Pradesh and Ors.**

In compliance of order dated- 14.09.2022 passed by Hon'ble NGT, New Delhi in O.A. No.- 584/2022 Durga Prasad Yadav & others Vs. State of Uttar Pradesh and others, was constituted as follows:

- (1) Shri Vishal Singh, Municipal Commissioner, Nagar Nigam, Ayodhya.
- (2) Shri Prabhakant Awasthi, Additional District Magistrate (Land Acquisition, Ayodhya).
- (3) Shri S.P. Singh, Additional Director, Civil Aviation Department, Lucknow.
- (4) Shri Chandresh Kumar, Regional Officer, U.P. Pollution Control Board, Ayodhya.

The Joint Committee as above mentioned conducted the on-site inspection of the mentioned industry on 09.11.2022. and the report was filed vide e.mail dated- 12.12.2022 in Hon'ble NGT. In view of the avernments in the application of Shri Durga Prasad Yadav and observations in the report of joint committee, Hon'ble NGT passed an order dated- 16.03.2023. The principal part of the order is as follows.

**6-** .....*"In the written submission, the applicant has made avernments that effluent discharge by the M/s. Amrit Bottlers Pvt. Ltd., Chandpur Harvansh, Post- Dabhasemar, Ayodhya is polluting Trilodiki Ganga river which is considered to be sacred by millions of people. We are of the view that the joint committee should under take visits to the site and submit a further report addressing allegations of pollutions Trilodiki Ganga river due to discharge of effluent by the M/s. Amrit Bottlers Pvt. Ltd.*

7- *The report of the joint committee be filed with in three months by e-mail at Judicial-ngt@gov.in preferably in the form of searchable PDF/OCR supported PDF and not in the form of image PDF/Word file.*

8- *List the matter for further consideration for 24.07.2023.*

9- *In view of the facts and circumstances of the case, we consider presence of the Additional Chief Secretary, Government of Uttar Pradesh, Commissioner, Municipal Corporation, Ayodhya, and District Magistrate, Ayodhya though VC to be essential for assisting this Tribunal in just and fair adjudication of the questions involved in the case and accordingly, they shall remain present before this Tribunal through VC on the date fixed” .....*

In compliance of the order dated- 16.03.2023 of Hon’ble NGT in the matter, a joint committee was constituted comprising of the following members:

- (1) Shri Prabhakant Awasthi, Additional District Magistrate (Land Acquisition, Ayodhya), nominee of District Magistrate, Ayodhya.
- (2) Shri S.P. Singh, Additional Director, Civil Aviation Department, Lucknow.
- (3) Shrimati Ankita Shukla, Assistant Municipal Commissioner, Nagar Nigam, Ayodhya, nominee of Municipal commissioner.
- (4) Dr. T. N. Singh, Regional Officer, U.P. Pollution Control Board, Ayodhya, nominee of U.P. Pollution Control Board.

Shri Divyajyoti Mishra, Assistant Engineer, Irrigation Department, Ayodhya was also assisting the joint team regarding construction of the said drain.

Accordingly, the nominated committee members have conducted field visit on 23.06.2023 to review the factual position in the matter as mentioned in the Hon’ble NGT order dated 16.03.2023.

- (1) The constituted team first visited the premises of M/s. Amrit Bottlers Pvt. Ltd., Chandpur Harvansh, Post- Dabhasemar, Ayodhya. The specific features of this inspection is as follows.

- 1.1 At the time of inspection, the unit was found operational. It is engaged in the production of softdrink, juice & packaged drinking water using sugar, water, CO<sub>2</sub>, fruits pulp & concentration as raw materials. The raw material quantity and the products have already been mentioned in the inspection report which had been filed in Hon'ble NGT vide e-mail dated- 12.12.2022.
- 1.2 At present the fresh water requirements of the company is approx 4840 KLD which is abstracted through 04 No. of tubwells.
- 1.3 Electromagnetic flow meter have been installed for measurements of ground water abstraction.
- 1.4 Industry has obtained No Objection Certificate from Ground Water department.
- 1.5 The unit has obtained Consent under Water Act, 1974 and Air Act, 1981 which is valid upto 31.12.2025.
- 1.6 The unit is generating industrial effluent @1850 KLD & domestic waste water @45 KLD as per information given in the Consent application form submitted online to obtain CTO from the board.
- 1.7 Effluent Treatment Plant of capacity 2000 KLD has been installed for the treatment of industrial waste water which was found operational at the time of inspection.
- 1.8 Sewage Treatment Plant of capacity 60 KLD has been installed for the treatment of sewage generated from the industrial premises and it was found operational at the time of inspection.

- 1.9 OCEMS have been installed at the outlet of E.T.P and it has been connected to the server of CPCB.
- 2.0 The treated industrial effluent as well as domestic effluent is discharged in said drain which has been referred by the applicant Shri Durga Prasad Yadav as Trilodki Ganga. The details of said drain as well as referred Trilodki Ganga has been discussed and documented in the earlier inspection report dated 09.11.2022 which has already been filed in the Hon'ble NGT.
- 2.1 The joint committee collected the industrial effluent as well as domestic effluent at Inlet and Outlet of ETP and STP respectively. The water samples of Upstream of said drain and Down Stream of said drain, were also collected to assess the pollution level of Teillaiya drain which has been referred as Trilodki Ganga.
- 2.2 All the samples were submitted in the Central Laboratory of U.P. Pollution Control Board, Lucknow, which is a NABL accredited Laboratory.
- 2.3 The results of the water samples have been shown below in tabular form for sake of simplicity.

Parameter	ETP		STP		Tilaiya Drain (Trilodki Ganga)	
	Before	After	Before	After	U/s	D/s
pH	11.07	7.89	7.63	7.82	7.57	7.16
Suspended Solids	132.0	74.0	78.8	62.0	72.0	78.0

Disolved Solids	2256.0	1368.0	1354.0	908.0	864.0	932.0
Total Solids	2388.0	1442.0	1432.8	970.0	936.0	1010.0
Total Coliform	-	-	1600000.0	3400.0	-	-
Fecal Coliform	-	-	280000.0	780.0	-	-
BOD	180.0	25.0	56.0	23.8	18.0	22.0
COD	1269.6	196.4	212.0	174.4	96.0	132.0
Colour	-	-	-	-	40.0	40.0

2.4 As per Analysis Report shown above the treated effluent has been found as per CPCB/SPCB norms.

2.5 The member of Irrigation Department, Ayodhya, Shri Divyajyoti Mishra, Assistant Engineer, was present at the time of inspection and reported that the said drain passess through the revenue villages- Hansapur, Pure Hushain Khan, Ganja, Janaura, Vhikhapur, Ranopali, Ashapur, Takpura, Haibatpur, Kazipur, Chitwa, Vasupur, Sirsa alias Jaisingpur, Shahnewazpur, Manjha etc. and finally joins Saryu River, This is a natural drain and carries only surface runoff. Presently, the said drain has not any regular flow in lean season.

2.6 Department of Irrigation has started the construction & diversion of the said drain for smooth flow of the run-off arising in the area as well as from newly constructed Maryada Purushottam Sri Ram Airport. The map of new aligned drain and DPR which has been made available by the Irrigation Department is annexed as **Annexure no - 1(A) and 1(B)** respectively for references.

2.7 The total project cost of the drain is 4763.51 Lakh and 824.04 Lakh (Total 5587.55 Lakh) for construction of two additional drain in the left part of the Airport and right part of the Airport. The photograph of the construction of drain has been annexed as annexure no -02 for reference.

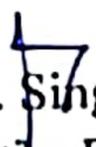
2.8 As per statement of the Representing Officer of the Irrigation Department, Ayodhya, the construction of the drain shall be completed before operation of the Airport.

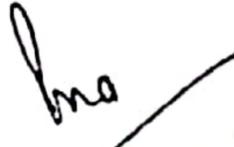
2.9 After completion of the construction of drain, the flow of water will remain smooth during rainy season, and thus the discharge of M/s. Amrit Bottlers Pvt. Ltd., Chandpur Harvansh, Post-Dabhasemar, Ayodhya may not be logged after completion of the drainage project of irrigation department.

3.0 In lean season the water flow of the drain may not be continuous and hence, the treated water of M/s. Amrit Bottlers Pvt. Ltd., Chandpur Harvansh, Post- Dabhasemar, Ayodhya may be utilized for irrigation of the crops of the area.

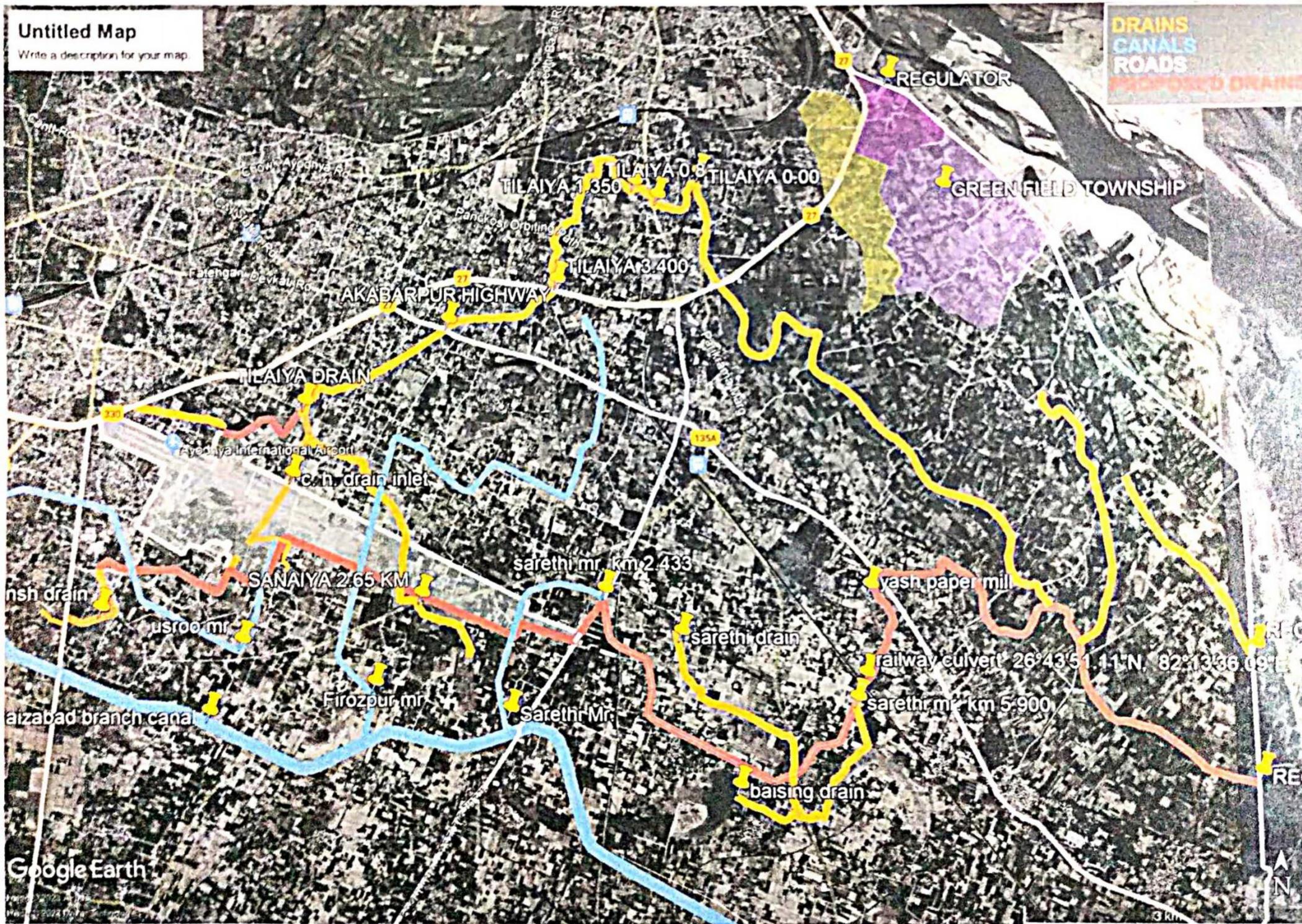
  
(Dr. T.N. Singh)  
R.O. U.P.P.C.B.  
Ayodhya

  
(Ankit Shukla)  
A.M.C.  
Nagar Nigam  
Ayodhya

  
(S. P. Singh)  
Civil Aviation Department  
Lucknow

  
(Prabhakant Awasthi)  
A.D.M.  
Land Acquisition  
Ayodhya

# Annexure - 1 (A)



one

# Annexure No - 1 (B)

## प्रतिवेदन

जनपद अयोध्या में नालों का रसा-रसाय एवं अनुरक्षण कार्य सिंचाई खाण्ड अयोध्या के नियंत्रणाधीन निर्माण उपखाण्ड द्वारा किया जाता है। जनपद अयोध्या के सर्वांगीण विकास के हेतु भारत सरकार के आधीन एयरपोर्ट अथॉरिटी द्वारा एयरपोर्ट का विस्तारीकरण कराया जा रहा है। वर्तमान में प्रस्तावित जनपद अयोध्या में मर्यादा पुरुषोत्तम श्रीराम अन्तर्राष्ट्रीय एयरपोर्ट के क्षेत्र का वर्षा जल की निकासी चांदपुर हरवंश, सनैया ड्रेन के माध्यम से अन्ततः सरयू नदी में किया जाता है। मर्यादा पुरुषोत्तम श्रीराम अंतर्राष्ट्रीय एयरपोर्ट के निर्माण में सिंचाई विभाग की 03 माइनरें (उसरु, फिरोजपुर एवं सरेठी) तथा 02 ड्रेन (चांदपुर-हरवंस एवं सनैया) प्रभावित हो रही हैं। उक्त ड्रेनों का वहाव बाधित होने से क्षेत्र में जल भराव की स्थिति उत्पन्न न हो, जिसके निदान हेतु जिलाधिकारी अयोध्या द्वारा नामित अन्तर्विभागीय समिति के रिपोर्ट के अनुसार सर्वेक्षण कराते हुये उक्त क्षेत्र के जल निकासी हेतु एक परियोजना "अयोध्या एयरपोर्ट के निर्माण से बाधित ड्रेनों के वर्षा जल निकासी हेतु ड्रेन निर्माण" की एक लागत लगभग 3346.93 लाख रुपये की प्रारंभिक परियोजना प्रस्तावित की गयी थी।

उपरोक्त के काम में दिनांक: 31.10.2022 को अपर मुख्य सचिव (नागरिक उड्डयन विभाग) द्वारा प्रमुख अभियन्ता व विभागाध्यक्ष, सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, लखनऊ के साथ हुई बैठक में निर्देशित किया गया कि बाधित ड्रेनों सहित एयरपोर्ट के डाल निकासी का कार्य सिंचाई विभाग द्वारा कराया जायेगा, जिस हेतु सनस्त प्रस्ताव उपलब्ध कराया जाये। उक्त कार्य हेतु वित्त पोषण नागरिक उड्डयन विभाग द्वारा किया जायेगा।

दिनांक 30.10.2022 को एग्जीक्यूटिव डायरेक्टर (इंजीनियरिंग) एयरपोर्ट अथॉरिटी ऑफ इण्डिया, नई दिल्ली की उपस्थिति में आरूत ए0ए0आई0 एवं सिंचाई विभाग की संयुक्त बैठक में अथॉरिटी द्वारा एयरपोर्ट रनवे के प्रारंभिक लेवल्स दिए गये, तदोपरान्त दोनों विभागों द्वारा संयुक्त रूप से बेंचमार्क कैलिब्रेशन एवं इन्वर्ट लेवल्स के निर्धारण की कार्यवाही, नालों की भौगोलिक स्थितियों एवं प्राकृतिक बहाव को ध्यान में रखते हुए की गई। उपरोक्त लेवल्स को एयरपोर्ट अथॉरिटी द्वारा उनको चेंजर/डिजाईन कन्सल्टेंट को प्रेषित किया गया। चेंजर/डिजाईन कन्सल्टेंट द्वारा प्राप्त आपत्तियों को आधार पर पुनः दिनांक 02 दिसम्बर 2022 को संयुक्त बैठक की गयी। इस बैठक में सिंचाई विभाग से अपेक्षा की गयी कि एलाइनमेंट के विभिन्न स्थानों पर दिए गये लेवल्स को एयरपोर्ट आउटलेट पाइप्लेस पर और नीचा किया जाय, जिसके द्वारा भी सिंचाई विभाग द्वारा आयगत कराया गया की समुचित प्राकृतिक बहाव हेतु पूर्ण निवारित लेवल्स को आसिरित और अधिक गहराई बढ़ाने हेतु लेवल्स दिये जाते हैं तो उक्त परिस्थिति में विभागाधुसार चेंजर एक बदलाव किये जाने की आवश्यकता होगी:-



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1. एअरपोर्ट के साथ प्रस्तावित ट्रेन के हाउनरश्रीम में, ट्रेन के चैनेज किंगी 7.20 पर पूर्ण निर्मित रेलवे कव्चर्ट के डिज़ॉन/लगाई लेवल को नीचा कर कव्चर्ट का पुर्ननिर्माण किले जाने आगश्यकता होगी, जिरा हेतु रेल विभाग की सहमति एवं उनके तारा ही कार्य कराया जाना चोछित होगा, जिरा निर्माण कार्य में अत्याधिक विलम्ब होना सम्भावित है।

2. उक्त के दृष्टिगत रेलवे के हाउनरश्रीम से रेलवे कव्चर्ट तक, प्रस्तावित ट्रेन के भाग/लगाई को भी कंक्रीट लाइनिंग के साथ बनाया जाय।

उपरोक्त दोनों बिन्दुओं में से कार्य को सम्यक् रूप से सम्पादित किये जाने के लक्ष्य से ए०ए०आर्इ० द्वारा प्राप्त सहमति के उपरान्त विभाग द्वारा निर्धारित किया गया कि रेलवे कव्चर्ट तक प्रस्तावित ट्रेन के भाग में भी कंक्रीट लाइनिंग प्रस्तावित करते हुये पूर्ण निर्धारित 7.000 किंगी० लगाई में आ०सी०सी० ट्रेन के निर्माण के प्रस्ताव को संशोधित कर 8.800 किंगी० लगाई में आ०सी०सी० ट्रेन का निर्माण किया जाय।

एअरपोर्ट अथारिटी द्वारा पूर्ण निर्धारित लेवल 96.00 मी पर भी एक बार फिर से आंतरिक कैच ट्रेन के डिजाईन में तकनीकी साध्यता का हवाला देते चैनेज 4200 पर 94.40 मी लेवल कि बांधना की गयी, जिराके उत्तर में सिंचाई विभाग द्वारा एअरपोर्ट अथारिटी को आंतरिक कैच ट्रेन के डिजाईन को साध्य बनाये जाने हेतु मल्टीपल आउटलेट दिए जाने के सुझाव पर एअरपोर्ट अथारिटी द्वारा विस्तृत अध्ययन कर चैनेज 4200 पर लेवल 95.84 मी पर अंतिम सहमति प्रदान की।

उक्त के अतिरिक्त पूर्ण प्रस्तावित ट्रेन के वेड लेवल में परिवर्तन के कारण, ट्रेन के विभिन्न चैनेजों पर 20 अद् डी०आर०वी०/वी०आर०वी० के पुर्ननिर्माण की भी आवश्यकता होगी, जिराको दृष्टिगत करते हुये प्रस्तावित ट्रेनेज प्लान पर एअरपोर्ट अथारिटी ऑफ इण्डिया के सहमति उपरान्त " जनपद अयोध्या में निर्माणाधीन गयादा पुरुषोत्तम श्रीराम

अंतर्राष्ट्रीय एअरपोर्ट के जल नियंत्रण हेतु ट्रेन निर्माण की परियोजना " संशोधित लागत 4763.51 लाख रुपये का प्रावचलन तैयार किया गया है।

भू-उपलब्धता :-

> ट्रेन कि लगाई किंगी० 18.00 से किंगी० 16.30 तक प्राकृतिक बहाव है जिसमें प्रस्तावित परियोजना में न्यून आंतरिक रोवशन संशोधन के अतिरिक्त कोई संशोधन नहीं किया गया है।

> किंगी० 16.30 से किंगी० 12.35 तक एअरपोर्ट अथारिटी से प्राप्त 5 मीटर की चौड़ाई कि भूमि में ट्रेन निर्माण कार्य किया जायेगा।

> किंगी० 12.05 से किंगी० 11.60 तक भाग संभावित सरेही की गाय संख्या 1037 जो कि नाला से भाग दर्ज है में से ट्रेन निर्माण कार्य किया जायेगा।

मे

- किमी० 11.60 से किमी० 7.50 तक में ड्रेन निर्माण कार्य सरेटी माइनर की भूमि में किया जायेगा, जो कि अपरट्रीग में ही एअरपोर्ट निर्माण से बाधित होने के अपरांत निष्प्रयोज्य हो चुकी है।
- किमी० 7.50 से किमी० 0.00 तक तक प्राकृतिक दक्षय है जिसमें प्रस्तावित परियोजना में न्यून आंतरिक सेक्शन संशोधन के अतिरिक्त कोई संशोधन नहीं लिया गया है।

### Design Details and Consideration:-

- बहाव की गणना विगत 15 वर्षों के दैनिक वर्षा के आंकड़ों के आधार पर की गयी है, गणना हेतु अधिकतम दैनिक वर्षा 3 दिवस का औसत 199 मिमी० लिया गया है।
- Hydraulic Section अर्थात ड्रेन की चौड़ाई गहराई एवं बेड स्लोप का निर्धारण Manning Equation के अनुसार किया गया है।
- प्रस्तावित ड्रेन की कुल लम्बाई 18.000 किमी० है जो की राष्ट्रीय राजमार्ग 330 के निकट CRPF कैंपस से शुरू होते हुये अयोध्या, बिल्हरघाट बन्धे तक जाती है।
- एअरपोर्ट के रनवे लेवेल्स एवं प्रस्तावित ड्रेन के डाउनस्ट्रीम में स्थित रेलवे क्लवर्ट के लेवल को ध्यान में रखते एअरपोर्ट अथॉरिटी एवं सिंचाई खंड अयोध्या के संयुक्त बैठकों से प्राप्त तकनीकी साध्यता के आधार पर सेक्शन डिजाईन किया गया है।
- ड्रेन का शुरू का किमी० 16.300 से किमी० 7.500 तक का भाग कंक्रीट का आयताकार आकृति का प्रस्तावित किया गया है।
- शेष किमी० 18.000 से किमी० 16.300 तक एवं 7.500 से किमी० 0.000 तक का भाग मिट्टी का समलम्बाकार (Trapezoidal) आकृति का प्रस्तावित किया गया है।
- ड्रेन के निर्माण में लगभग 20 पुलों (वी०आर०बी०) का बेड लेवल बदल जाने के कारण पुनर्निर्माण प्रस्तावित किया गया है।

उक्त परियोजना एकादशम् गण्डल सिंचाई कार्य अयोध्या में प्रचलित वर्तमान दर अनुसूची वर्ष 2021 के आधार पर तैयार की गयी है। जिसकी लागत रु० 4763.51 लाख मात्र है। जिसका व्यय लेखाशीर्षक 8443 गौणिक उद्योग विभाग द्वारा वित्त पोषित डिपॉजिट मद के अन्तर्गत धारित किया जायेगा।



  
अधिशारी अभियन्ता  
सिंचाई खण्ड, अयोध्या

Annexure no - 02



*Onk*